

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10211/2017

(Arising out of impugned final judgment and order dated 11-10-2017 in CRMA No. 32371/2017 passed by the High Court Of Judicature at Allahabad)

NARENDRA KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ANR.

Respondent(s)

(IA No.140304/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.140305/2017-EXEMPTION FROM FILING O.T. and IA No.140306/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 08-02-2018 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s)

Dr. Surender Singh Hooda, AOR

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

List on Friday, 9<sup>th</sup> February, 2018 and tag with SLP(Crl.) D no. 2539 of 2018.

(DEEPAK MANSUKHANI)  
AR CUM PS

(RAJINDER KAUR)  
COURT MASTER